

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building,36, Janpath, New Delhi- 110001

Ph: 23753942, Fax-23753923

Petition No.12/TT/2014

Date: 27-11-2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Truing up of Transmission tariff for 2009-14 tariff block and determination of Transmission Tariff for 2014-19 tariff period for 400 kV Transmission System associated with Farakka (I&II) STPS in Eastern Region.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 02-12-2015 :-

- a) Break up capital cost of each equipment replaced during 2009-14 period and proposed to be replaced during 2014-19 period clearly indicating the cost of replacement of few more CT/CVT replaced/proposed to be carried out in 2009-14 and 2014-15 tariff period. Furnish, the copy of administrative approval, if any, for the add. cap proposed during 2014-19 period.
- b) Furnish, an undertaking on affidavit that actual equity infused for additional capitalization during 2009-14 s not less than 30% for the given transmission asset.

Yours faithfully,

(M.M.Chaudhari)
Asst Chief (Fin)